

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2763
ANSWERED ON:01.08.2002
DELAY IN COMPLETION OF RAIL PROJECT
RAGHUNATH JHA

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have suffered avoidable loss of Rs. 7.50 crore on account of delay in the completion of gauge conversion project (Metre gauge to Broad gauge of Yeshwantpur-Baiyyappanahalli-Salem section) over Southern Railway including the provision of a bye-pass at Yeshwantpur;
- (b) if so, whether the C&AG have held the Railway Administration responsible for commencing the work without completing the land acquisition formalities;
- (c) if so, whether there is any proposal to fix the accountability and responsibility of the persons concerned for causing loss of money to the State;
- (d) if so, the details thereof; and
- (e) if not, the reasons thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

- (a) & (b): No, Sir. However, C&AG in their Report of 2002 have taken up this issue. The delay is not considered due to system, procedural or individual lapse and it is beyond Railway's control.
- (c) to (d): Do not arise.
- (e): No individual has been considered responsible.